GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 313. TO BE ANSWERED ON TUESDAY, THE 04TH FEBURARY, 2025.

INTELLECTUAL PROPERTY RIGHTS PROTECTION AWARENESS

313. SHRI PUTTA MAHESH KUMAR:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the total number of intellectual property (copyrights, trademarks, patents, Geographical Indicators and designs) applications that have been filed, rejected, accepted and/or registered during the last five years, State-wise especially from Eluru District;
- (b) whether the Government has undertaken any campaigns to increase the awareness of importance of registration of intellectual property by business owners, corporate entities and entrepreneurs (especially youth and women) during the last five years in the country; and
- (c) if so, the details regarding the various initiatives undertaken, the funding allocated and utilised and number of participants/beneficiaries during the last five years in the country, State-wise, district-wise in Andhra Pradesh and especially in Eluru District?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

- (a): Details is available on DPIIT's website under the links https://dpiit.gov.in/sites/default/files/USQ-313ANX-4.2.25.pdf
- (b) & (c): Yes. The Government has taken several initiatives to increase the awareness of importance of registration of intellectual property by business owners, corporate entities and entrepreneurs (especially youth and women). The details and funds allocated for the purpose and utilized and expected beneficiaries is available on DPIIT's website under the links –

https://dpiit.gov.in/sites/default/files/USQ-313ANX-4.2.25.pdf
